

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

O.P No. 3 of 2012

Dated : 12th April, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. V.J. Talwar, Technical Member

Indian Biomass Power Association **... Appellant(s)**

Versus

Ministry of Power Govt. of India & Anr. **....Respondent(s)**

Counsel for the Appellant(s): Mr. G. Umapathy, Advocate

Counsel for the Respondent(s): Mr. C.K. Rai, Advocate(for MPERC)
Ms. Suparna Srivastava (for R-5&8)
Mr. S.Vallinayagam (for R-9)

ORDER

We have heard the learned counsel appearing for Rajasthan, Gujarat, Madhya Pradesh, Tamil Nadu & Chhattisgarh. They have also filed their reply. The learned counsel appearing for the Andhra Commission and the Orissa Commission request some time to file the reply. So reply to be filed on or before **8th May, 2013.**

Post the matter for **10th May, 2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson